


No. A-22011/01/2010-Ad.II
Government of India
Ministry of Corporate Affairs

.....
5th Floor, 'A' Wing, Shastri Bhavan,
New Delhi-110001, dated 10 February, 2011.

Office Order

With the approval of the competent authority, the following transfer is ordered with immediate effect and until further orders:-

S.No.	Name of the officer (S/Shri)	From	To
1.	Shri J.N. Tikku, Joint Director	e-governance cell	CL-V


(R.K. Pandey)

Under Secretary to Government of India
Ph. No. 2338 3507

Copy to:

1. Shri J.N. Tikku, Joint Director, MCA HQ.
2. PS to CAM
3. Sr. PPS to Secretary
4. PSs to AS/ JS(A)/ JS(R)/JS(S)
5. Personal file of the officer
- ✓ 6. e-Governance Cell (for loading in MCA website under 'Employees Corner'/'transfers').
7. Guard file